

PROCEEDINGS OF THE CHAIRMAN DISTRICT LEGAL SERVICES AUTHORITY  
NALGONDA.

PRESENT: Sri D.Tirumala Rao, M.A,LL.B.,  
Chairman, District Legal Services Authority, Nalgonda.

Procs. Dis.No. 348/LSA/2017,

Dated:26-05-2017.

Sub: ESTABLISHMENT –District Legal Services Authority,  
Nalgonda – Transfers and Postings of Certain Record  
Assistants – Orders – Issued.

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O R D E R:

The Chairman, District Legal Services Authority, Nalgonda is pleased to pass the following transfers and posting orders, on administrative grounds and take up regular transfers of the staff who completed three years.

1. Sri T.P Ramachander, Record Assistant, Chairman, Mandal Legal Service Committee, Suryapet, is hereby transferred and posted as Record Assistant to the Chairman, Mandal Legal Service Committee, Devarakonda vice post kept vacant.
2. Sri D.Bashya Naik, Record Assistant, Chairman, Mandal Legal Service Committee, Miryalguda, is hereby transferred and posted as Record Assistant to the Chairman, Mandal Legal Service Committee, Suryapet vice Sri T.P Ramachander, transferred.
3. Sri G.Prabhakar, Record Assistant, Chairman, Mandal Legal Service Committee, Bhongir, is hereby transferred and posted as Record Assistant to the Chairman, Mandal Legal Service Committee, Miryalguda vice Sri D.Bashya Naik, transferred.

The concerned Officers are hereby requested to relieve the above individuals, on the afternoon of 31-05-2017 and with a direction to report at their new places of postings, on the forenoon of 01-06-2017.

Further, the officers are requested to send the Service Registers and Last Pay Certificates of the above individuals to their respective stations, immediately.



CHAIRMAN  
DISTRICT LEGAL SERVICES AUTHORITY  
NALGONDA.

To

- 1) The individuals (through their respective Officers).
- 2) The Chairman, Mandal Legal Service Committee, Suryapet, Miryalguda, Bhongir and Devarakonda.

Copy To

The Member Secretary, Telangana State Legal Services Authority, Hyderabad.